

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013**

**Dated : 22<sup>nd</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Gujarat Solar Power Pvt. Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity  
Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. V. Mukherjee  
Mr. Rohit Venkat**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri with  
Mr. P.J. Joni (Rep.) for R.2  
Ms. Suparna Srivastava for R.1**

**ORDER**

Reply has been filed by the contesting Respondent. The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 05.02.2014 after serving copy on the other side.

Post the matter for hearing on **07.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak